

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3627

ANSWERED ON:16.04.2010

PROPOSALS FOR DEVELOPMENT OF AYUSH INSTITUTIONS

Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Union Government has received any proposal from the State Government of Karnataka seeking financial assistance for the construction of 100 bedded Panchakarma hospital at Government Ayurvedic Medical College, Mysore;

(b) if so, the financial assistance sought and the action taken by the Government thereon;

(c) whether proposals have also been received from the State Government for financial assistance to the improve infrastructural facilities in the Government Nature Cure and Yoga College Hospital and Hostel Building at Mysore under the Centrally Sponsored Scheme for the Development of Ayush Institutions;

(d) if so, the details thereof; and

(e) the time by which a final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI S. GANDHISELVAN)

(a) to (b): Yes. The said proposal sent by the State Government of Karnataka vide letter dated 8th August, 2008 has been received in the Department by fax only on 15th April, 2010.

The Government of Karnataka has sought financial assistance for about Rs.9.94 crore for construction of 100 bedded Panchakarma hospital at Government Ayurvedic Medical College, Mysore.

Under the existing Plan Scheme of the Deptt. of AYUSH, being a PG Institution, the Ayurvedic Medical College, Mysore is eligible for grants-in-aid under the UG/PG component amounting to only Rs.300.00 lakh (Rs.210.00 lakh under construction component and Rs.90.00 lakh for other purposes), out of which a sum of Rs.230.00 lakh (Rs.195.80 lakh under construction component and Rs.34.20 lakh for other purposes) has already been released to the college and as such it is eligible for assistance only for a sum of Rs.70.00 lakh (Rs.14.20 lakh under construction component and Rs.55.80 lakh for other purposes) in the 11th Plan under the scheme subject to the receipt and acceptance of the Utilization Certificates against a sum of Rs.202.29 lakh released so far.

(c) to (e): Yes. The proposal received from the State Government was not having the details as required under the scheme and accordingly, the State Government has been requested to send the same vide letter dated 1st April, 2010 which is yet to be received.